

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 227 OF 2016

Dated: 24th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Jharkhand Urja Sancharan Nigam Ltd. Appellant(s)
Vs.
Jharkhand State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **04.07.2019 at 2.30 p.m.**

**(S. D. Dubey)
Technical Member**

kt/pk

**(Justice Manjula Chellur)
Chairperson**